

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

Original Application No.180/00863/2015

Thursday, this the 21st day of June, 2018

CORAM:

**Hon'ble Mr. U. Sarathchandran, Judicial Member
Hon'ble Mr. E.K. Bharat Bhushan, Administrative Member**

V.S. Joseph (Retired Carpenter) (CIFNET),
S/o. Sebastian V.A., Valiyaparambil House,
Water Land Road, Palluruthy,
Kochi – 682 006.

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Applicant

(By Advocate – Mr. P.K. George & Mrs. Smitha George)

V e r s u s

- 1 Union of India,
Represented by its Secretary to Government,
Ministry of Agriculture, Department of Animal Husbandry,
Dairying and Fisheries, New Delhi – 110 066.
- 2 The Pay and Accounts Officer,
Central Pension Accounting Office,
Ministry of Finance, Govt. of India, Trikoot II Complex,
Bhikaji Cama Place, New Delhi – 110 066.
- 3 The Director,
Central Institute of Fisheries Nautical & Engineering Training
(CIFNET), Kochi – 682 016.
- 4 Senior Administrative Officer,
Central Institute of Fisheries Nautical & Engineering Training
(CIFNET), Cochin, Fine Arts Avenue, Foreshore Road,
Kochi – 682 016. **Respondents**

(By Advocate – Mr. N. Anilkumar, Sr. PCGC)

This Original Application having been heard on 21.06.2018, the
Tribunal on the same day delivered the following:

O R D E R (Oral)

Per: U. Sarathchandran, Judicial Member

1. None present on the side of the applicant. Learned counsel appearing for the Central Government is present.

2. Today this case was posted for final hearing on a specially assigned day i.e., Thursday as the applicant being a Senior Citizen. Applicant was called; absent. The OA is dismissed for default. No costs.

**(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

**(U.SARATHCHANDRAN)
JUDICIAL MEMBER**

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List of Annexures of the Applicant

Annexure A-1 - True copy of the memo dated 29.11.1975.

Annexure A-2 - True copy of the office order No. F. 13-18/83 Adm dated 20.01.1984.

Annexure A-3 - True copy of the office order No. F.1-14/87 Adm dated 23.12.1987.

Annexure A-4 - True copy of the request letter for the grant of 2nd level financial up-gradation under the ACP Scheme dated 20.06.2014.

Annexure A-5 - True copy of the communication No. PF.203/Adm/677 dated 25.09.2014.

Annexure A-6 - True copy of the certificate dated 02.12.2003 regarding the details of qualifying service of the applicant issued by the then 4th respondent.

List of Annexures of the Respondents

Annexure - R1(a) - True copy of the DOPT O.M. No. 35034/1/97-Estt(D) dated 09.08.1999.

Annexure - R1(b) - True copy of the relevant portion of the DOPT O.M. No. 35034/1/97-Estt(D) (Vol-IV) dated 10.02.2000.
